

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
DEPARTMENT OF PUBLIC ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION No.238**  
**TO BE ANSWERED ON 19.7.2016**

**Surplus Land with CPSES**

**238. SHRIMATI RAKSHATAI KHADSE:**

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any proposal for collaboration and pooling resources of CPSEs such as financial, technical and manpower to enable better and more optimal solutions in increasing customer driven market;
- (b) if so, the details thereof;
- (c) whether the Government is taking steps to identify and unlock the surplus land available with CPSEs as it can be used in generating the much needed public investments to boost the economy and increase employment opportunities; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES**  
**(SHRI BABUL SUPRIYO)**

(a) & (b): Central Public Sector Enterprises (CPSEs) operate in a competitive environment and they collaborate and pool resources to respond to the changing market situations. Policy formulation and strategic responsiveness is a continuous and dynamic exercise and is taken to meet emerging challenges. Department of Public Enterprises has not received any proposal for collaboration and pooling of resources of CPSEs.

(c) & (d): A web portal has been set up by the Ministry of Urban Development to develop a centralized database of inventory of all Government land including that belonging to Government controlled Statutory Authorities and CPSEs. This centralized database will help in the optimum utilization of land with the CPSEs.

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